

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::  
HYDERABAD**

\*\*\*\*\*

Sub: High Court for the State of Telangana – Imparting Training to the Judicial Officers in the State on Advanced CIS 3.1 of Subordinate Court Complexes by Master Trainers for 2 days on Saturday and Sunday during the month of August, 2019 and September, 2019 – Nomination of Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem for the said Training Programme scheduled to be held on 07.09.2019 and 08.09.2019 at Warangal, by canceling his nomination for the Training Programme scheduled to be held on 03.08.2019 and 04.08.2019 at Nalgonda – Orders - Issued.

Read:1) High Court's Proceedings in Roc.No.635/SO/2019, dt.26.7.2019.  
2) Letter in Dis.No.4179, dated 02.08.2019 of the Prl. District and Sessions Judge, Khammam along with the application of Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem.

**ORDER : ROC.NO.635/SO/2019, DATED 28.08.2019**

\*\*\*\*\*

The High Court is pleased to pass the following order:

In continuation of the High Court's proceedings in reference cited, the Hon'ble High Court has been pleased to nominate Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem to participate in the training programme on "Advanced CIS 3.1 of Subordinate Court Complexes by Master Trainers" for 2 days, scheduled to be held on 07.09.2019 and 08.09.2019 at Warangal, by canceling his nomination for the said Training Programme, scheduled to be held on 03.08.2019 and 04.08.2019 at Nalgonda.

  
**REGISTRAR GENERAL**  
28.8.19

To

Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem.

Copy to:

1. The Prl. District & Sessions Judge, Khammam.
2. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana.(with a request to place the same in the official website of the High Court)